NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 107/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mandhana Industries Limited.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Parile Dave ilb Grangland Bayley E.C.	Aducate	Parita

ORDER

C.P. No. 107/131/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. On the request of the Learned Counsel, adjourned to 18.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.11.2017.

Sd/-M.K. Shrawat

Member (Judicial)